<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 276 OF 2016 & IA NO. 568 OF 2016

Dated: 18th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

NSL Sugars Ltd. & Anr.			Appellant(s)
Karnataka Electricity Regulatory Con	Vs. nmissi	on & Ors.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.G.Ramachand Ms. Poorva Saigal Mr. Shubham Arya	ran
Counsel for the Respondent(s)	:	Ms. Pratiksha Mishra	for R.2,3,5 & 6

<u>ORDER</u>

Learned counsel for Respondent Nos. 2, 3 5 & 6 seeks some time to seek instructions.

List the matter on 29.05.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt